

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2844
ANSWERED ON:03.09.2007
ADULTERATION IN EDIBLE OIL
Paraste Shri Dalpat Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether cases of adulteration of tallow including beef and pig tallow in vegetable oils has been reported recently;
- (b) if so, the details thereof;
- (c) whether any raids have been conducted in this regard;
- (d) if so, the details and outcome thereof indicating the number of raids conducted alongwith the names of the companies and quantum of goods seized; and
- (e) the action taken to check the recurrence of such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a),(b),(c),(d) & (e): The samples of food commodities, including oils and fats are lifted from time to time by the State Governments/UTs Governments, who implement Prevention of Food Adulteration Act, 1954 and prevention of Food Adulteration Rules, 1955. While checking adulteration, wherever necessary, raids are also conducted.

However, no case of adulteration of tallow including beef and pig tallow in vegetable oils has been reported by the State/UT Governments.